

## **CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ANAND LEASE AND FINANCE LIMITED**

Regd. Off : 64/241/1, Ballia Limdi Cross Road, New Civil Hospital, Ahmedabad - 380 016

This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement published on May 08, 2008 to the shareholders of **Anand Lease and Finance Limited** by and on behalf of **Mr. Jayesh Patel, Mr. Pranay Patel, Mr. Deepak Patel, Mr. Prakash Patel and Mr Sandip Patel (the Acquirers)**, in compliance with Regulation 10 & Regulation 12 of the Securities And Exchange Board Of India (Substantial Acquisition of Shares and Takeovers) Regulation, 1997 and subsequent amendments thereto

- 1) Please read following correction at all relevant places in the original PA which appeared on the same newspaper on May 08, 2008:
  - a) The offer price is revised and same should be read as " Rs. 9.78 per fully paid up equity share of Rs 10/- each and Rs 4.78 for partly paid up equity shares of Rs. 5/- paid up"
  - b) Please note that the offer price for partly paid up share of Rs 5/- paid up is also revised and is Rs 4.78 which was NIL earlier.
  - c) The total obligation under this open offer is changed from Rs 38,37,319/- to Rs 76,60,117/- and therefore the acquirers has brought additional fund of Rs 10.00 lacs in escrow account and therefore the total escrow amount as on date of this public announcement stands to Rs 20.00 lacs which is more than 25% as required under regulation 28 of SEBI (SAST) Regulation, 1997
- 2) There is no person representing or having interest in acquirers is Director on the Board of Directors of the Target Company or is an "Insider" and hence no disclosure is required under Regulation 22(9) of SEBI (SAST) Regulations, 1997

All other terms and conditions of the Offer as set forth in the above referred Public Announcement unchanged.

**The Acquirers accept full responsibility for the information contained in this Public Announcement. The Acquirers jointly and severally responsible for the fulfillment of each of their obligations in terms of the SEBI (SAST) Regulations.**

This Corrigendum to Public Announcement will also be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in)



**Issued by Manager to the Offer :**

**CHARTERED CAPITAL AND INVESTMENT LIMITED**

**Contact Person: Mr. Vimlesh Bansal**

26, Kamdar Shopping Centre, 2nd floor, Opp. Rly. Station, Vile Parle (East), Mumbai 400 057  
Tel nos.: 022- 26121742/43 Fax no.: 022 - 26121743 Email: [mumbai@charteredcapital.net](mailto:mumbai@charteredcapital.net)

**On behalf of the Acquirers**

Place : Mumbai

Date : June 20, 2008